NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP No. 73/241-242/NCLT/AHM/2017 CP No. 115/241-242/NCLT/ND/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2017

Name of the Company:

Sunil Parmanand Kewalramani

V/s.

Medilux Laboratories Pvt. Ltd.

Section of the Companies Act:

Section 241-242 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. A.R. Steth	AA. Dolivit	Pelitioner	Aman
2. Dr. UK Choodhany 3. Protik Tripulle	Sv. Adv.) Acs	Res. No.	Tabel.

<u>ORDER</u>

Learned PCS Mr. Arjun Sheth present for Original Petitioner. Learned Senior Advocate Mr. U K Chaudhary with Learned Advocate Mr. Pratik Tripathi present for Original Respondents no. 1 to 8 and 10 to 13. None present for other Respondents.

Proof of service of reply on petitioner filed.

Reply filed.

IA 283/2017 filed by original respondents is dismissed. Rejoinder received.

List the matter on 12.10.2017 for final hearing.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 21st day of September, 2017.